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Title: Introduction of the Supreme Court of India (Establishment of a Permanent Bench at Aurangabad) Bill, 2015.

SHRI CHANDRAKANT KHAIRE (AURANGABAD): I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the Supreme Court of India at Aurangabad.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the Supreme Court of India at Aurangabad."

The motion was adopted.

SHRI CHANDRAKANT KHAIRE: I introduce** the Bill.

15.49 1½ hours